

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 221 OF 2015 &  
IA NO. 359 OF 2015**

**Dated: 5<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Silvassa Industries Association & Ors. .... Appellant (s)  
Versus  
Joint Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1

**ORDER**

Learned counsel for the appellant is not present.

List the matter on **11.05.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**